

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 05  
**CAA-272(PB)/2017**

**IN THE MATTER OF:**

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 21.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant  
For the respondent

Mr. Afnaan Siddiqui, Adv.  
Ms. Shankari Mishra, Adv. for RD  
Mr. Vipul Ganda, Ms. Aastha Trivedi, Ms.  
Guresha B., Adv. for objectors

**ORDER**

List on 26.08.2020.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

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**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**